

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-530**  
IB-149/ND/2021

**IN THE MATTER OF:**

M/s Soni Traders (Regd)

V/s.

MPCL Industries Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 14.07.2021

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Re-notified to 23.08.2021.

  
(Anil Kumar)  
For (Court Officer, C-V)